GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 4136 TO BE ANSWERED ON 3RD APRIL, 2018

FREE DRUGS UNDER NHM

4136. SHRI K.R. ARJUNAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that funds are being provided to States/Union Territories for provision of free drugs in public health facilities under the National Health Mission (NHM);
- (b) if so, the details thereof;
- (c) whether it is also a fact that the National Health Mission Free Diagnostic Service Initiative has been rolled out in 29 States/Union Territories; and
- (d) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): Public Health and Hospitals is a State Subject. Under the National Health Mission (NHM), support is being provided to all States/UTs for strengthening their healthcare system including for provision of essential drugs free of cost in public health facilities within their resource envelope.
- (b): The State/UT wise approval (cash and kind grant) given in 2017-18 under NHM is at Annexure-I.
- (c) & (d): As per report received from States/UTs, as on date 29 States/ UTs are implementing the NHM Free Diagnostics Servicer Initiative. The list of the States is at Annexure –II.

Details of approval for drugs for FY 2017-18

S. No.		*Cash	**Kind	Total	
	A. High Focus Sta	ates			
1	Bihar	197.2	142.3	339.5	
2	Chattisgarh	81.8	40.9	122.7	
3	Himachal Pradesh	46.4	6.0	52.4	
4	Jammu & Kashmir	48.7	4.6	53.3	
5	Jharkhand	57.4	54.5	111.9	
6	Madhya Pradesh	193.3	60.7	254.0	
7	Orissa	43.6	72.9	116.5	
8	Rajasthan	194.0	56.3	250.3	
9	Uttar Pradesh	560.5	229.3	789.8	
10	Uttarakhand	34.3	13.8	48.1	
	Sub Total	1457.3	681.2	2138.5	
B. NE States					
11	Arunachal Pradesh	13.5	8.9	22.4	
12	Assam	94.2	53.3	147.5	
13	Manipur	13.3	7.2	20.5	
14	Meghalaya	17.6	7.9	25.5	
15	Mizoram	13.4	6.3	19.8	
16	Nagaland	9.9	6.7	16.6	
17	Sikkim	3.5	3.1	6.6	
18	Tripura	15.7	11.0	26.7	
	Sub Total	181.3	104.4	285.7	
	C. Non-High Focus	States			
19	Andhra Pradesh	66.3	35.2	101.5	
20	Goa	4.0	0.9	4.8	
21	Gujarat	96.8	59.0	155.8	
22	Haryana	21.5	23.4	51.8	
23	Karnataka	251.5	30.3	281.7	
24	Kerala	25.3	9.5	34.8	
25	Maharashtra	346.1	94.2	440.3	
26	Punjab	88.8	14.1	102.9	
27	Tamil Nadu	185.7	23.4	209.1	
28	Telangana	77.1	28.4	105.5	
29	West Bengal	242.7	66.2	308.8	
	Sub Total	1405.7	384.5	1790.2	
	D. Small States/U			7	
30	Andaman & Nicobar Islands	1.5	0.4	1.9	
31	Chandigarh	5.4	0.7	6.1	
32	Dadra & Nagar Haveli	1.2	0.3	1.5	
33	Daman & Diu	0.3	0.2	0.5	
34	Delhi	6.5	12.4	18.9	
35	Lakshadweep	0.7	0.1	0.8	
36	Puducherry	4.9	0.5	5.4	
	Sub Total	20.5	14.6	35.1	
	Grand Total	3064.7	1184.7	4249.4	

Source: *NHM RoP approvals. **Release for 2017-18 is provisional

Annexure-II

S. No.	States/ UTs	
1	Andaman & Nicobar	
2	Andhra Pradesh	
4	Assam	
5	Bihar	
6	Chandigarh	
7	Dadra & Nagar Haveli	
8	Daman & Diu	
9	Delhi	
10	Goa	
11	Gujarat	
12	Haryana	
13	Himachal	
14	Jharkhand	
15	Karnataka	
16	Kerala	
17	Lakshadweep	
18	Madhya Pradesh	
19	Maharashtra	
20	Odisha	
21	Puducherry	
22	Punjab	
23	Rajasthan	
24	Sikkim	
25	Tamil Nadu	
26	Telangana	
27	Uttar Pradesh	
28	Uttarakhand	
29	West Bengal	